

(d) and (e) In light of experience gained in implementation of the river action plans since 1985, the conservation strategy was reviewed by the Government. Accordingly, in February 2009, the National Ganga River Basin Authority (NGRBA) has been constituted as an empowered, planning, financing, monitoring and coordinating authority with the objective to ensure effective abatement of pollution and conservation of the river Ganga by adopting a holistic river basin approach.

The NGRBA in its first meeting has resolved that under Mission Clean Ganga it will be ensured that by 2020 no untreated municipal sewage and industrial effluents flow into Ganga and the investments required to create the necessary treatment and sewage infrastructure will be shared suitably between the Central and the State Governments. Projects amounting to Rs. 2598 crore have been sanctioned so far under the NGRBA programme. An expenditure of Rs. 391.37 crore has been made so far towards sanctioned projects in the States under the Authority. Besides, a project with World Bank assistance for abatement of pollution of river Ganga at an estimated cost of Rs. 7000 crore has been approved under the NGRBA for implementation in the States.

Forest area in Rajasthan

†505. SHRI ASHK ALI TAK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of the amount allocated to Rajasthan by the Central Government for development of forests in the last three years;
- (b) the total forest area in Rajasthan in square kilometres; and
- (c) the increase in forest area in square kilometre in the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) The details of amount allocated to Rajasthan by the Central Government for development of forests in the last three years is given in Statement (*See below*).

- (b) The total forest area of Rajasthan is 32712.90 square kilometres.
- (c) The increase in forest area in Rajasthan in last three year is 11.55 square kilometres.

†Original notice of the question was received in Hindi.

Statement

*Details of amount allocated to Rajasthan by Central Government
for development of forests*

(Rs. in Lakhs)

Sl. No.	Name of the Scheme	Funds Released by Government of India		
		2009-10	2010-11	2011-12
Forestry Sector				
1.	Sambhar wetland Project	91.87	120.57	74.35
2.	Intensification of Forest Management Scheme	149.98	103.76	161.15
3.	Tiger Project Ranthambore	10560.00	250.33	0.60
4.	Tiger Project, Sariska	134.17	2118.60	-
5.	Development of Ghana Bird Sanctuary	69.04	61.24	14.10
6.	Maintenance of other Sanctuaries	393.58	258.77	257.31
7.	Development of DNP	34.13	28.05	20.13
GRAND TOTAL		11432.77	2941.32	527.64

Coal mining in forest areas in Madhya Pradesh

506. DR. T.N. SEEMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has given permission to any company to start coal mining operations in the forests of Madhya Pradesh;

(b) if so, the details thereof; and

(c) whether the coal mining will affect the environment and wildlife in the forest area?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) Use of forest land for non-forest purpose, including coal mining, requires prior approval of Central Government under the Forest (Conservation) Act, 1980. Central Government so far